

SPECIAL BENCH  
COURT - II

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/72(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> FEBRUARY 2024, 02:30 P.M**

IN THE MATTER OF	EMAS EXPRESSWAY PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (1) OF SECTION 66.

**Appearance (via video conferencing/physically)**

Ms. Madhuri Pandey, CS ] For the Petitioners.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **4<sup>th</sup> March, 2024.**

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**